

ITEM NO.501

COURT NO.2

SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CURATIVE PET(C) No. 345-347/2010 In R.P.(C) No. 229/1989 & 623-624/1989 In C.A. No. 3187-3188/1988 and SLP (C) No. 13080/1988

UNION OF INDIA . &amp; ORS.

Petitioner(s)

VERSUS

M/S. UNION CARBIDE CORPORATION &amp; ORS.

Respondent(s)

(INTERLOCUTORY APPLICATION NOS. 1-3  
(Applications for exemption from filing Certified copies of  
impugned Judgment & Orders)

INTERLOCUTORY APPLICATION NOS. 4-6  
(Applications for permission to raise Additional ground)

INTERLOCUTORY APPLICATION NOS. 10-12  
(Applications for Directions by Mr. Aparna Bhat)

INTERLOCUTORY APPLICATION NOS. 13-15  
(Applications for Intervention by Mr. C.D. Singh)

INTERLOCUTORY APPLICATION NOS. 19-21  
(Applications for directions by Ms. S.C. Patodia)

INTERLOCUTORY APPLICATION NOS. 22-24  
(Applications for Impleadment filed by Ms. Anitha shenoy)

INTERLOCUTORY APPLICATION NOS. 25-27  
(Applications for permission to file new documents and  
incorporation of new facts with affidavit by M/s O.P. Khaitan &  
Co.)

INTERLOCUTORY APPLICATION NOS. 28-30  
(Applications for permission to file Additional document by Ms.  
S.C. Patodia)

INTERLOCUTORY APPLICATION NOS. 34-36  
(Applications for permission to file affidavit on behalf of  
petitioner Nos. 2 to 6 with additional submissions by Ms. Aparna  
Bhat)

INTERLOCUTORY APPLICATION NOS. 37-39  
(Applications for interim directions on behalf of Petitioner Nos. 2  
to 6 by Ms. Aparna Bhat)

**INTERLOCUTORY APPLICATION NOS. 40-42**  
(Applications for clarification/direction by Ms. S.C. Patodia)

**INTERLOCUTORY APPLICATION NOS.**  
(Applications for permission to file Additional document filed by Ms. Aparna Bhat, Advocate on 09.12.2017)

**INTERLOCUTORY APPLICATION NO.90265/2019**  
(Applications for permission to file Additional document filed by Ms. S.C. Patodia, Advocate on 20.06.2019)

**INTERLOCUTORY APPLICATION NO. 151327/2022**  
(Application for permission to file Additional Documents as Annexure A-18 to A-38 on behalf of Petitioner No.6 in I.A. No.10 filed by Ms. Aparna Bhat, Advocate on 10.10.2022)

**INTERLOCUTORY APPLICATION NO. 3772/2023**  
(Application for condonation of delay in filing the Joint Compilation with Affidavit)

**WITH**  
**T.P.(C) No. 170/2011 (XVI-A)**

**I.A NO. 2/2011-APPLICATION FOR STAY**  
**I.A NO. 3/2011-APPLICATION FOR INTERVENTION**  
**I.A NO. 4/2011-APPLICATION FOR IMPLEADMENT**

**Date : 10-01-2023 These matters were called on for hearing today.**

**CORAM :**

**HON'BLE MR. JUSTICE SANJAY KISHAN KAUL**  
**HON'BLE MR. JUSTICE SANJIV KHANNA**  
**HON'BLE MR. JUSTICE ABHAY S. OKA**  
**HON'BLE MR. JUSTICE VIKRAM NATH**  
**HON'BLE MR. JUSTICE J.K. MAHESHWARI**

**For Petitioner(s)** **Mr. R. Venkataramani, Ld. Attorney General for India**  
**Mr. Tushar Mehta, Ld. Solicitor General**  
**Mr. K.M. Nataraj, A.S.G.**  
**Ms. Madhvi Divan, A.S.G.**  
**Mr. R. Balasubramiam, Sr. Adv.**  
**Mr. S. Wasim A Qadri, Sr. Adv.**  
**Mr. Gurmeet Singh Makker, AOR**  
**Mr. Chinmayee Chandra, Adv.**  
**Ms. Shradha Deshmukh, Adv.**  
**Mrs. Vijayalakshmi Venkaramani, Adv.**  
**Mr. Anandh Venkataramani, Adv.**  
**Mr. Vinayak Mehrotra, Adv.**  
**Mr. Chitvan Singhal, Adv.**

Ms. Mansi Sood, Adv.  
 Ms. Sonali Jain, Adv.  
 Mr. Abhishek Kumar Pandey, Adv.  
 Mr. Raman Yadav, Adv.  
 Mr. Nakul Chengappa K.K., Adv.  
 Mr. Shreekant Neelappa Terdal, AOR

Ms. Karuna Nundy, Adv.  
 Ms. Aparna Bhat, AOR  
 Mr. Nischal Anand, Adv.  
 Mr. Rahul Narayan, Adv.  
 Ms. Muskan Tibrewala, Adv.  
 Mr. Amanpreet Singh, Adv.  
 Mr. Ragini Nagpal, Adv.  
 Mr. Ishaan Karki, Adv.  
 Mr. Sanchit Shiv Kumar, Adv.

**For Respondent(s)**

Mr. Harish N Salve, Sr. Adv.  
 Mr. Ravindra Shrivastav, Sr. Adv.  
 Mr. Sidharth Luthra, Sr. Adv.  
 Mrs. Shiraz Contractor Patodia, AOR  
 Mr. Ashish Singh, Adv.  
 Ms. Divya Sharma, Adv.  
 Ms. Juhi Chawla, Adv.  
 Mr. Mayank Singhal, Adv.  
 Ms. Sanya Shukla, Adv.  
 Ms. Devangna Singh, Adv.  
 Mr. Aniket Singh Das, Adv.

Ms. Aparna Bhat, AOR

Mr. Sanjeev Sen, Sr. Adv.  
 Mr. Aditya Ghadge, Adv.  
 Mrs. Bina Gupta, AOR  
 Ms. Bharti Dadesra, Adv.  
 Ms. Anjali Singh, Adv.

Mr. Sanjay Parikh, Sr. Adv.  
 Mr. Naveen R Nath, Sr. Adv.  
 Mr. Anuj Kapoor, AOR  
 Mr. Satwik Parik, Adv.  
 Mr. Rahul Jain, Adv.

Mr. Mrinal Gopal Elker, AOR

Mr. Saurabh Mishra, A.A.G.  
 Ms. Mrinal Elker Mazumdar, Adv.

Mr. Sunny Choudhary, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned Attorney General for India for  
three and a half hours.

List on 11.01.2023 as part-heard.

[ASHA SUNDRIYAL]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[RASHMI DHYANI PANT]  
COURT MASTER